

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.A. No. 969/C-III/ND/19
IB-1440(ND)/2018

IN THE MATTER OF

M/s. K.K.R. India Financial Services Pvt. Ltd.
VS.
M/s. Kwalitiy Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 7 IBC code 2016

Order delivered on 08.01.2020

Coram:

Ch. Mohd. Sharief Tariq
Hon'ble Member (Judicial)
Ms, Sumita Purkayastha
Hon'ble Member (Technical)

For the Petitioner/FC :
For the Corporate Debtor : Mr. Kiran Sharma C.S., Mr. Ankur Mittal and Ms. Jasveen Kaur
Advocates (COC)

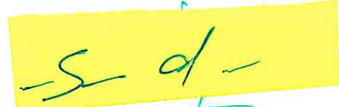
ORDER

C.A-969 of 2019 filed in IB-1440 of 2018

Counsel for the Resolution Professional is present. Progress report has been filed which is already taken on record on 16.12.2019 . Therefore the CA is tagged with CA No.842 of 2019. The matter is directed to be listed.

Put up on 14.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)